

from Gujarat fields, of which 332.11 million cubic metres of Natural Gas were sold. As regards the balance quantity, a portion of it was put to internal use by the Commission and the remaining was flared.

**Managing Committee of the A.I.I.M.S.,
New Delhi**

5265. SHRI M. KATHAMUTHU : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) when the Managing Committee of the All India Institute of Medical Sciences, New Delhi was last constituted ;

(b) the names of the persons in the body as on the 1st April, 1971 ; and

(c) how many times the Managing and the Executive Committees of All India Institute of Medical Sciences met in the year 1970-71 ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPADHYAYA) : (a) There is no Committee known as "Managing Committee" of the

All India Institute of Medical Sciences, New Delhi. The highest Body charged with the responsibility for administration of the All India Institute of Medical Sciences is the Institute Body, which was last constituted in June, 1967.

(b) A list of Members of the Institute Body of the All India Institute of Medical Sciences, as on 1st April, 1971, is given in the statement enclosed.

(c) During 1970-71, the Institute Body met 5 times. The number of times the other committees of the Institute met during 1970-71 is as follows :

	Meetings
1. Governing Body	5
2. Academic Committee	4
3. Finance Committee	3
4. Selection Committee for recruitment to Class I and II posts at the All India Institute of Medical Sciences	2
5. Estate Committee	3
6. Ad-hoc Committee on Labour Problems	1

Statement

List of Members of the Institute Body of the All-India Institute of Medical Sciences, New Delhi, as on 1st April, 1971.

1. Shri K. K. Shah, Union Minister of Health, Family Planning, Works, Housing and Urban Development, New Delhi.	President
2. Prof. M. S. Thacker, 2-A, Mafatlal Park, Warden Road, Bombay.	Member
3. Shri K. K. Dass, Secretary to the Government of India, Ministry of Health and Family Planning.	Member
4. Shri L. S. Chandrakant, Joint Education Adviser, Union Ministry of Education, New Delhi.	Member
5. Dr. J. B. Shrivastava, Director-General of Health Services, New Delhi.	Member
6. Shri G. K. Bhanot, Joint Secretary to the Government of India, Ministry of Finance, Department of Expenditure, New Delhi.	Member

7.	Dr. Sarup Singh, Vice-Chancellor, University of Delhi, Delhi.	Member
8.	Dr. M. D. Desai, Dean, Smt. N. H. L. Municipal Medical College, Ahmedabad.	Member
9.	Dr. R. V. Singh, Principal, K. G. Medical College, Lucknow.	Member
10.	Dr. T. Janardhana, 14, Harrington Road, Chetput, Madras-31.	Member
11.	Dr. Jacob Chandy, Principal, Christian Medical College, Vellore.	Member
12.	Dr. S. Rangaswami, Professor of Chemistry, University of Delhi, Delhi.	Member
13.	Dr. S. Padmavati, 70, Lodi Estate, New Delhi.	Member
14.	Dr. (Mrs.) Mangladevi Talwar, M. P., 134, South Avenue, New Delhi.	Member
15.	Dr. V. Ramalingaswami, Director, All India Institute of Medical Sciences, New Delhi.	Member-Secretary

Uses of Physio-Therapy

5266. SHRI M. KATHAMUTHU : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) the uses of Physio-Therapy in the treatment of human diseases ;

(b) the number of students under-going special courses in Physio-Therapy as on the 1st January, 1971 ; and

(c) whether Government are aware that in Kerala, there is a popular system known as "Pizhichil" corresponding to modern physio-therapeutic practices ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPADHYAYA) : (a) Treatment of Physio-Therapy starts right from the time patient sustains injury or suffers from an illness. It ends only when he is capable of returning back to his original work. It helps in preventing deformity and training of the individual in the use of residual powers and to finally make the person suitable for vocational placement.

(b) Information is being collected and will be laid on the Table of the Sabha.

(c) Yes.

Introduction of Physio-Therapy in Hospitals

5267. SHRI M. KATHAMUTHU : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether Government have considered the need to introduce Physio-Therapy in all hospitals in the country ; and

(b) the number of persons properly qualified in Physio-Therapy as on the 1st January, 1971 ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPADHYAYA) : (a) In appreciation of the need for Physio-Therapy in hospitals, Physio-Therapy Departments have been established in all major hospitals under the Central Government in Delhi.

Health being a State subject, it is for the State Governments to introduce Physio-Therapy in hospitals under their control.

(b)* In the absence of any statutory requirement for trained Physio-Therapists to register themselves, it is not possible to give the number of trained Physio-Therapists available on any specified date.